

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2374**  
TO BE ANSWERED ON 16/03/2017

**PMEYSA**

**2374. SHRIMATI SANTOSH AHLAWAT:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is implementing Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) in the country;
- (b) if so, the salient features of the Abhiyan; and
- (c) the present status of implementation of PMEYSA in Rajasthan?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) to (c) The scheme of Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) was under implementation from the year 2007-08 till 2012-13 with broad objective of empowerment of elected women & youth representatives of Panchayats. Salient features of the scheme were - holding of State/ Divisional/ District Level Sammelans of Elected Women Representatives (EWRs) and Elected Representatives (ERs), formation of Associations, setting up of State Support Centres, sensitization programmes for EWRs and Elected Youth Representatives (EYRs). The scheme was subsumed under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), w.e.f. March, 2013. RGPSA was implemented during 12<sup>th</sup> five year plan upto 2015-16. At present PMEYSA is not being implemented.

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